

OFFICE OF THE
SUGNU MUNICIPAL COUNCIL
SUGNU, KAKCHING DISTRICT, MANIPUR -795101



NOTIFICATION
Sugnu, the 10th February, 2026

No.14/2/2025-SMC: Whereas, the Draft, "Sugnu Municipal Council Building Bye-Laws, 2025" was notified for adoption of "The Model Manipur Unified Building Bye-laws, 2024" as "Sugnu Municipal Council Building Bye-Laws, 2025" in the Manipur Gazette, Extra Ordinary No.230 dated 15.12.2025 under the Notification of even No. dated 05.12.2025 thereby inviting objections/suggestions from the general public within 7 (seven) days from the date of publication of the said Notification in the Official Gazette;

And whereas no objections/suggestions have been received by the Office of the Sugnu Municipal Council on the said draft Bye-Laws within the stipulated period;

Now, therefore, in exercise of the powers conferred by Section 212 of the Manipur Municipalities Act, 1994 the Draft, "Sugnu Municipal Council Building Bye-Laws, 2025" is hereby published in the Manipur Gazette for general information as "Sugnu Municipal Council Building Bye-Laws, 2025"(Annexure-I).

The Annexure-I will be available at the Town Planning Department official website <https://tpmanipur.mn.gov.in>.

(Thaikhupou Pamei)
Executive Officer
Sugnu Municipal Council

*Executive Officer
Sugnu Municipal Council*

Copy to:

1. Caretaker Chairperson, SMC.
2. Director (MAHUD), Manipur.
3. Director, Printing & Stationery, Manipur (with a request for publication in the Extraordinary Gazette, Manipur).
4. Chief Town Planner (TPD), Manipur (with a request to submit in the e-gazette of Manipur & upload in the relevant website).
5. Relevant File.